

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER
(TECHNICAL)

IN THE MATTER OF :R L Logistics Pvt Ltd

MAIN PETITION NUMBER : CP/1226/IB/2018

(IA/MA) APPLICATION NUMBERS

MA/892/2019; IA/622(CHE)/2022

ORDER

Ld. Counsel Mr. Naveen Kumar for the Applicant in both the applications.

None for the Respondent.

List the application for hearing on **08.01.2024**.

- sd -

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

- sd -

(SANJIV JAIN)
MEMBER (JUDICIAL)